

Projects under RGGVY in Assam

576. SHRIMATI NAZNIN FARUQUE: Will the Minister of POWER be pleased to state:

- (a) the number of projects sanctioned Under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in Assam, especially in Nagaon district;
- (b) the number and the details of un-electrified villages which have been electrified in the State since the launch of the scheme; and
- (c) the steps being taken to ensure that BPL families get connection free of cost under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 23 projects (3 projects in 10th Plan and 20 projects in 11th Plan) including the project of district Nagaon of Assam covering electrification of 8,326 un/de-electrified villages and intensive electrification of 12,984 partially electrified villages with a cost of Rs. 2689.33 crore have been sanctioned. Project Nagaon of Assam was sanctioned under 11th Plan covering electrification of 358 un/de-electrified villages, intensive electrification of 1,003 partially electrified villages with a cost of Rs. 160.74 crore.

(b) As on 29.02.2012, the electrification works in 7,693 un/de-electrified villages and intensive electrification of 11,469 partially electrified villages have been completed in Assam since launch of Rajiv Gandhi Grameen Vidyutikaran Yojana in April 2005.

(c) RGGVY scheme provides free electricity service connections to all the eligible BPL families. As on 29.02.2012, against the targeted coverage of 11,50,597 BPL households, free electricity service connections to 7,95,667 BPL households have been released in Assam. The following steps have been taken for effective implementation of RGGVY:-

- (i) District Committees have been set up in the State to monitor the progress of rural electrification works.
- (ii) The State has constituted a Coordination Committee under the Chairmanship of Chief Secretary to monitor the implementation of RGGVY programme.

Power generation by DVC

577. SHRI PRASANTA CHATTERJEE: Will the Minister of POWER be pleased to state:

- (a) whether Government had sanctioned 5200 MW additional thermal power generation capacity of Damodar Valley Corporation (DVC) for Common Wealth Games-2010; and
- (b) if so, the quantum of additional power generated by DVC be for e the Games?